

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/29/2022 and IA No.47/2020 in CP No.810/241/HDB/2019
NAME OF THE COMPANY	TCI Finance Ltd & 11 others
NAME OF THE PETITIONER(S)	Neera Agarwal & 2 others
NAME OF THE RESPONDENT(S)	TCI Finance Ltd & 11 others
UNDER SECTION	241

ORDER

CP No.810/2019

Present: None appeared for the Petitioner.

Ld. Counsel Mrs. MK Sree Ramya on behalf of Mr. C.V. Narasimham for R1, R6 & R8.

Ld. Counsel Ms. Kopal Sharraf for R2.

Ld. Counsel Mr. DVAS Ravi Prasad for R7.

None appeared for the remaining Respondents.

Matter is adjourned to 05.09.2024.

IA (CA)/29/2022

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mrs. MK Sree Ramya on behalf of Mr. C.V. Narasimham for R1, R6 & R8.

Ld. Counsel Ms. Kopal Sharraf for R2.

Ld. Counsel Mr. DVAS Ravi Prasad for R7.

None appeared for the remaining Respondents.

Only R2 Counter is on record. **Matter is adjourned to 05.09.2024.**

IA No.47/2020

Present: Ld. Counsel Ms. Kopal Sharraf for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Pleadings stand completed. **Matter is adjourned to 05.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)